

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

OA. NO.1292 of 1996

Between:
A.M.B.Rao

Dated:30.11.99
.. Applicant

And

1. The General Manager,
S.E.Railway,
Gardenreach, Calcutta.
2. The Divisional Railway Manager,
S.E.Railway, Visakhapatnam.
3. The Divisional Electrical Engineer (TRS),
(HPL), O/o Sr.Divisional Electrical
Engineer (TRS), S.E.Rly, Visakhapatnam.
4. Senior Divisional Electrical Engineer (TRS),
S.E.Railway, Waltair.

.. Respondents.

CORRIGENDUM

The following Corrigendum has been issued to the order dated 31.8.98 in OA.1292/96 and dated 16.9.99 in MA 605/99 in OA.1292/96 and despatched to you on 11.9.98 and 29.9.99 respectively.

ARxxx

As the top of the order in OA and MA in Number column.

- For :-
1. OA.No.1292/95
 2. MA.No.605/99 in OA.No.1292/95

- Read :-
1. OA.No.1292/96
 2. MA.No.605/99 in OA.No.1292/96.

My
For Registrar

Srr

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH.
HYDERABAD.

1ST AND 2ND COURT

COPY TO.

1. HDHND
2. HRRN M (ADMN)
3. HBSJP.M. (JUDL)
4. D.R. (ADMN)
5. SPARE
6. ADV. CATE.
7. STANDING COUNSEL

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

THE HON'BLE MR. JUSTICE DR. NASIR
VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

DATE OF ORDER

30/11/99

MA/RA/CP NO.

IN
CA. NO.

1292/96

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

CP CLOSED

PA. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

Corrigendum

